F.No. 01(03)/Roster/CESTAT/2025/Part-II Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.06.2025

ORDER NO. 126 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for **CESTAT. New Delhi** from **14.07.2025** to **18.07.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member Bench matters
14.07.2025		
to		
18.07.2025		

Note:

1. In the event of non sitting of the Larger Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

May 30/ () 2) (Monika Devi)

Technical Officer

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Technical Officer